

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:2969  
ANSWERED ON:13.12.2006  
IMPROVING STANDARD OF SPORTS  
Rajbhar Shri Chandra Dev Prasad

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) The amount of funds allocated to various States for improving the standard of sports during the last three years, year-wise ;
- (b) Whether the said funds have been utilized for developing sports infrastructure : and
- (c) If not, the reasons therefor ?

**Answer**

THE MINISTER OF PANCHAYATI RAJ, YOUTH AFFAIRS & SPORTS AND DEVELOPMENT OF NORTH EAST REGION (SHRI MANISHANKAR AIYAR )

(a)Till 31.3.2005, the Ministry was providing assistance to State Governments, local bodies, educational institutions and NGOs for the establishment of various kinds of sports infrastructure and procurement of equipments etc., based on specific proposals received from time to time as per the guidelines of the related schemes. However, w.e.f. 1.4.2005 these schemes were transferred to the State Sector. No fresh projects are, therefore, being funded by the Government of India, but funds to the extent of committed liabilities for the ongoing approved projects would be given during the remaining period of the X Five Year Plan. Further there was no provision for State wise allocation of funds under the Scheme. However the details of State wise and year wise funds released during the last 3 years under the Sports Infrastructure Schemes are annexed.

(b) & (c ):Funds under the Sports Infrastructure Schemes were/are released only on receipt of Utilisation Certification, Progress Report/ Completion Certificates, Audited Accounts, etc. from the State Governments to ensure the proper utilization of grants for the purpose for which it was provided.